**BENCH-I** 

## **NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA**

C.P. No.198/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th October 2017, 10.30 A.M.

Name	of the Company	Anil Aggarwal & Ors Vs. Yogendra Prasad & Ors		
Under Section		424(3)		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

ORDER

Ld. Counsel for the petitioners are present. No one is present from the respondents' side.

Ld. Counsel for the petitioner informed that SLP is pending before the Hon'ble Supreme Court. Order of the Hon'ble Supreme Court is also on record.

List on 14/12/2017 for further order.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh)

Member (J)